

(ii) Annual Report of the Central Electronics Limited, New Delhi, for the year 1981-82 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-5597/82.]

(b) (i) A statement regarding Review by the Government on the working of the National Research Development Corporation of India New Delhi, for the year 1981-82.

(ii) Annual Report of the National Research Development Corporation of India, New Delhi, for the year 1981-82 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-5598/82].

STATEMENT REGARDING REVIEW BY GOVT. ON BHARAT BRAKES AND VALVES LTD. CALCUTTA FOR PERIOD ENDING 31st MARCH, 1980.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI VIRBHADRA SINGH): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(1) (i) A statement regarding Review by the Government on the working of the Bharat Brakes and Valves Limited, Calcutta, for the period ended the 31st March, 1980.

(ii) Annual Report of the Bharat Brakes and Valves Limited, Calcutta for the period ended the 31st March, 1980 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) regarding delay in laying the papers mentioned at (1) above

[Placed in Library. See No. LT-5599/82].

REVIEW ON AND ANNUAL REPORT OF BHARAT ALUMINIUM CO. LTD., NEW DELHI AND NOTIFICATIONS UNDER MINES AND MINERALS (REGULATION AND DEVELOPMENT ACT)

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRY AND STEEL AND MINES (SHRIMATI RAM DULARI SINHA): I beg to lay on the Table:

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Bharat Aluminium Company Limited, New Delhi, for the year 1981-82.

(ii) Annual Report of the Bharat Aluminium Company Limited, New Delhi, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-5600/82].

(2) A copy each of the following Notifications (Hindi and English versions) under section 28 of the Mines and Minerals (Regulation and Development) Act, 1957:—

(i) The Mineral Concession (Amendment) Rules, 1982 published in Notification No. G.S.R. 824 in Gazette of India dated the 2nd October, 1982.

(ii) G.S.R. 825 published in Gazette of India dated the 2nd October, 1982 authorising the Geological Survey of India to carry out such detailed investigations for the purpose of obtaining such information as may be necessary in the areas specified in the notification.

[Placed in Library. See No. LT-5601/82].